

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

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**OA 3796/2012**

**This the 13<sup>th</sup> day of September, 2018**

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Shri Surendra Pal Singh  
Cabin Man, Railway Station  
Nanauta, District Saharanpur ....Applicant

(By advocate: None)

## Versus

## Union of India : Through

1. General Manager  
Northern Railway,  
Baroda House  
New Delhi
2. Divisional Railway Manager  
Northern Railway,  
DRM's Office State Entry Road  
New Delhi
3. Sr. Divisional Manager (IT)  
Northern Railway  
Nanauta, Distt. Saharanpur

(By advocate: Mr. Shailendra Tiwary)

## **ORDER (ORAL)**

**By Hon'ble Ms. Nita Chowdhury, Member (A),**

When this matter is taken up, it is noticed that this matter

has been kept on Board since previous dates i.e. 11.09.2018 and 12.09.2018. Despite that, today also nobody appear for the applicant.

In view of above, the OA is dismissed as default and for non prosecution.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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